

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR-482 001

Dated.....

18/11/05

Registration No.

07.337/05

VERSUS

..... Applicant(s)

..... Respondent(s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

Mr. D. P. Singh
Advocate

Mr. M. Rao
Advocate

Mr. M. Rao
Advocate

Mr. M. Rao
Advocate

Mr. M. Rao
Advocate

27.10.2005

Shri D. P. Singh, counsel for the applicant.

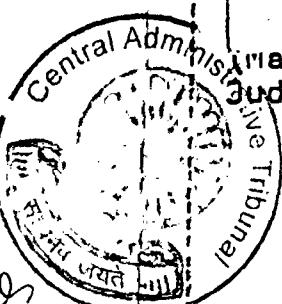
Shri M. Rao, counsel for the respondents.

The learned counsel for the applicant seeks permission to withdraw this OA. The permission is granted. The OA is withdrawn dismissed as withdrawn. The applicant is at liberty to approach the Tribunal, if he still feels aggrieved and so advised.

Sd/-

(M. P. Singh)
Vice Chairman

Sd/-



सत्य प्रतिलिपि

उपराजिकार्यालय

DY. REGISTRAR
कानूनी दस्तावेज अधिकारी
CENTRAL ADMINISTRATIVE TRIBUNAL
प्रमाणित
JABALPUR 482 001, INDIA

GRPR-119 CAT Jabalpur